

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 114  
IA (IB) No. 197/CB/2022  
IA (IB) No. 272/CB/2022  
IA (IB) No. 108/CB/2023  
IN  
CP (IB) No. 51/CB/2021

**Proceedings under Section 10 IBC**  
**IN THE MATTER OF:**

Ganapati Allied Works Pvt. Ltd.

.....Applicant

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Ms. Akanksha Nehra, Adv.

For the Respondent

Mr. Subrat Mishra, Adv.

**ORDER**

**IA (IB) No. 197/CB/2022:**

Learned counsel Ms. Akanksha Nehra appeared for the Liquidator.  
Learned counsel Mr. Subrat Mishra appeared for the State Bank of India.

Mohd. Aysla is present for AGM, SBI in person.

Mr. Ashish Gupta appeared for the suspended promoter of the Company/Respondent No. 1 in person via virtual hearing.

In pursuant of order passed by this Tribunal dated 03.06.2024 undertake to file appropriate affidavit putting forth the facts on record. With regard to non-ceasing the tally data and Books of Account of Corporate Debtor.

List the matter on 08.08.2024.

**IA (IB) No. 272/CB/2022 and IA (IB) No. 108/CB/2023:**

Both sides counsel present. List the matter on 08.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**